

COURTWISE PENDENCY OF DIFFERENT CASES IN THE JUDGESHIP OF BOUDH
(As on 31.01.2016)

Name of the Officer with Designation & Station	CIVIL								CRIMINAL									
	Civil Suits	Civil Appl.	Misc. Appl.	Civil Rvn.	MACT	MJC/ Spl. Act	Exn. / Others	TOTAL	SESS.	Cr. Appl.	Cr. Rvn.	Cr. Misc.	Spl. Act /Others	PC Act	Juvenl.	Gen. File	Trial File	TOTAL
1.Dist. & Sessions Judge, Boudh	0	43	2	2	44	4	22	117	131	5	8	6	133	0	0	0	0	283
2.Addl. Dist. & Sessions Judge, Boudh	0	1	3	0	0	0	0	4	17	8	2	0	21	0	0	0	0	48
3.C.J.M-cum-Asst. Sessions Judge, Boudh	0	0	0	0	0	0	0	0	38	0	0	0	0	0	41	0	62	141
4.Registrar-cum-S.T.C, Boudh	0	0	0	0	0	0	0	0	7	0	0	0	0	0	0	0	0	7
5.Civil Judge (S.D), Boudh	190	0	0	0	0	27	73	290	0	0	0	0	0	0	0	0	0	0
6.C.J(J.D)-cum-S.D.J.M, Boudh	17	0	0	0	0	5	27	49	0	0	0	0	0	0	0	2099	249	2348
7.C.J.(J.D)-cum-J.M.F.C, Kantamal	26	0	0	0	0	4	14	44	0	0	0	0	0	0	0	1191	725	1916
TOTAL	233	44	5	2	44	40	136	504	193	13	10	6	154	0	41	3290	1036	4743
Total Civil Cases							504											
Total Criminal Cases							4743											
GRAND TOTAL							5247											

DISTRICT JUDGE, BOUDH